

expressed by several hon. Members. I merely move that the Bill be taken into consideration.

SHRI JYOTIRMOY BOSU : Give us an assurance about the light railways. By their abolition and closure, you are putting 40,000 passengers to immense difficulties. You want road transport to take it over. It can never do it. And road transport is foreign investment oriented. You want to stop the railways to bring foreign investment, to cause hardship to the people. This has shown your party's character.

MR. CHAIRMAN : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1971-72 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN . The question is .

"That Clauses 2, 3, the Schedule, Clause 1, the Enacting Formula and the Title Stand part of the Bill."

The motion was adopted.

Clauses 2, 3 the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI HANUMANTHAIYA : I beg to move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

14.24 hrs.

**APPROPRIATION (RAILWAYS)
BILL,* 1971**

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service

of the financial year 1970-71 for the purposes of Railways."

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1970-71 for the purposes of Railways."

The motion was adopted.

SHRI HANUMANTHAIYA : I introduce the Bill.

I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1970-71 for the purposes of Railways be taken into consideration."

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1970-71 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : The question is :

"That Clauses 2, 3, the Schedule, Clause 1, the Enacting Formula and Title stand part of the Bill."

The motion was adopted.

Clause 2, 3, the Schedule, Clause 1, the Enacting formula and the Title were added to the Bill.

SHRI HANUMANTHAIYA : I beg to move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

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